GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 1404 TO BE ANSWERED ON 05.03.2018

New Educational Rules for Admission

1404. SHRI PRABHAKAR REDDY KOTHA: SHRI Y.S. AVINASH REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the AICTE has laid down new rules for admission and approval of educational institutions;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

- (a) & (b): Yes, Madam. In order to grant approval to new Technical Institutions and extension of approval to existing Technical Institutions, detailed Approval Process for the Academic Year 2018-19 have been notified in the Official Gazette of India on 05.12.2017. The Approval Process Hand Book for 2018-19 is available on AICTE Website https://www.aicte-india.org/sites/default/files/APH%202018-19 include revision of intake in Pharmacy Courses and Fellowship Program in Management, reduction of approved intake to 50% for Institutions having admission less than 30 for five continuous years, conversion of Post Graduate Diploma in Management to MBA Courses, introduction of Built up Area concept instead of Land Area in Metro and Mega Cities and revision of penal actions in case of violation of AICTE Regulations and Approval Process Norms.
- (c): Does not arise.
